

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2521
TO BE ANSWERED ON 02nd JANUARY, 2018

ALLOCATION FOR WAREHOUSE
INFRASTRUCTURE FUND

2521. SHRI DUSHYANT CHAUTALA:
SHRI C. MAHENDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details about the total allocation made by the Government for Warehouse Infrastructure Fund for the last three years;
- (b) whether the Government has sanctioned financial assistance from Warehouse Infrastructure Fund for the States to construct new warehouses mainly to prevent post harvest losses;
- (c) if so, the details thereof and the total number of scientific warehousing storage house developed under this fund for the last three years, State-wise including Haryana;
- (d) whether the Government has launched the web portal of Warehousing Development and Regulatory Authority (WDRA) and Electronic Negotiable Warehouse Receipt (e-NWR) System under Digital India Mission recently, if so, the details thereof; and
- (e) whether the said initiative aims at simplifying Warehousing Registration Rules, digitizing entire process of registration, monitoring and surveillance as well as creation and management of NWRs in electronic form through two repositories, if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b) Warehouse Infrastructure Fund (WIF) was constituted in National Bank for Agriculture and Rural Development (NABARD), out of the priority sector lending shortfall by Commercial Banks, with a corpus of Rs.5,000 crore for the year 2013-14. Further, a corpus of Rs.5,000 crore was allocated for the financial year 2014-15. There was no corpus allocated towards WIF for the year 2015-16, 2016-17 and 2017-18. Thus the cumulative allocation towards WIF was Rs.10,000 crore as on 31.03.2015. Since inception, the cumulative sanction under WIF is Rs.7,332 crore and the disbursement made is Rs.4,029 crore. Out of this, an amount of Rs.250.76 crore was sanctioned in 2017-18. The details regarding State-wise utilisation of corpus of Rs.5000 crore each allocated under WIF during 2013-14 and 2014-15 is enclosed as Annexure-I.

(c): The total number of scientific warehousing storage house developed under this fund since inception till December 2017, including Haryana is enclosed as Annexure-II.

(d): The web portal of WDRA viz. www.wdra.gov.in has been launched on 26.09.2017. The process of online registration of warehouses and issue of electronic Negotiable Warehouse Receipts (eNWRs) has become operational from 26.09.2017. These activities have been taken up under the Transformation Plan of WDRA, which was approved by the Government.

(e): The Warehousing (Development & Regulation) Registration of Warehouses Rules 2017 has been notified on 23.02.2017 with a simplified process of warehouse registration. The web portal of WDRA launched on 26.09.2017 includes online registration of warehouses, to facilitate the process of registration. Two repositories, one sponsored by the National Commodity Derivative Exchange (NCDEX), namely, M/s National E-Repository Limited (NERL) and other sponsored by the Central Depository Services Ltd (CDSL), namely, M/s CDSL Commodity Repository Limited (CCRL), have been set up for the purpose of creation and management of e NWRs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARED QUESTION NO. 2521 TO BE ANSWERED ON 2ND JANUARY, 2018 IN THE LOK SHABA

ASKED BY SHRI DUSHYANT CHAUTALA AND SHRI C. MAHENDRAN, THE HON'BLE MEMBERS OF PARLIAMENT REGARDING ALLOCATION FOR WAREHOUSE INFRASTRUCTURE FUND.

Warehouse Infrastructure Fund				
Position of sanction since inception as on 22.12.2017				
		WIF 2013-14	WIF 2014-15	Total
Sl. No.	State	Sanctions	Sanctions	Total sanction
1	Andhra Pradesh	0.00	228.00	228.00
2	Assam	0.00	47.16	47.16
3	Bihar	488.83	113.07	601.90
4	Chattisgarh	79.66	0.00	79.66
5	Gujarat \$	663.57	285.17	948.74
6	Haryana \$	70.46	44.29	114.75
7	Himachal Pradesh	0.00	8.55	8.55
8	Jharkhand	0.00	0.00	0.00
9	Karnataka \$	224.38	877.43	1101.81
10	Kerala	44.09	1.66	45.75
11	Maharashtra	5.65	0.00	5.65
12	Madhya Pradesh	0.00	0.00	0.00
13	Mizoram	31.05	0.00	31.05
14	Odisha	77.34	79.52	156.86
15	Punjab	210.95	6.80	217.75
16	Rajasthan &	8.17	185.05	193.22
17	Tamil Nadu \$	729.37	763.91	1493.28
18	Telangana	0.00	972.79	972.79
19	Tripura	5.24	12.53	17.77
20	Uttar Pradesh	0.00	0.00	0.00
21	Uttarakhand	0.00	0.00	0.00
22	West Bengal	680.44	259.27	939.71
23	Multi-State (NCMSL)	128.00	0.00	128.00
	Total	3447.21	3885.21	7332.42
\$	Sanctions accorded in 2017- 18 from WIF 2013- 14			
&	Sanctions accorded in 2017- 18 from WIF 2014- 15			
	Source: NABARD			

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARED QUESTION NO. 2521 TO BE ANSWERED ON 2ND JANUARY, 2018 IN THE LOK SHABA

ASKED BY SHRI DUSHYANT CHAUTALA AND SHRI C. MAHENDRAN, THE HON'BLE MEMBERS OF PARLIAMENT REGARDING ALLOCATION FOR WAREHOUSE INFRASTRUCTURE FUND.

State-wise details of storage since inception under WIF as on 22 December 2017

Sl. No	State	No. of project sanctioned	Capacity (MT) envisaged
1	AP	45	400000
2	Assam	2	10000
3	Bihar	144	615000
4	Chhattisgarh	54	301200
5	Gujarat	1954	1129480
6	Haryana	26	312890
7	HP	3	3480
8	Karnataka	350	1274608
9	Kerala	27	54361
10	Maharashtra	5	15800
11	Mizoram	27	8350
12	Odisha	398	193900
13	Punjab	12	519800
14	Rajasthan	5	314500
15	Tamil Nadu	2122	955580
16	Telangana	364	1830000
17	Tripura	44	17400
18	West Bengal	203	315970
19	NCMSL	22	364600
	Total	5807	8636915

Source: NABARD
